

**COURT - I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 134 of 2011**

**Dated : 13<sup>th</sup> February, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Limited ... Appellant(s)**

**Versus**

**C.E.R.C. & Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan  
Ms. Sneha Venkataramani  
Counsel for the Respondent(s): Mr. Manoj Dubey for R.2**

**ORDER**

Heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **24.02.2012.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/mk**